

Watch Oils

*276. **Shri Punnoose** : Will the Minister of Defence be pleased to state :

(a) whether it is a fact that a new process for the manufacture of watch oils has been evolved at the Technical Development Establishment at Kanpur ;

(b) if so, whether Government propose to utilize the process in the manufacture of watch oils in their own factories for civilian consumption; and

(c) if not, how the data regarding the new process is proposed to be utilised ?

The Minister of Defence Organization (Shri Tyagi) : (a) Yes. The composition developed is still under practical trials.

(b) and (c). When the trials succeed, the question will be examined whether this is to be utilised to establish indigenous production with private trade or in the Ordnance Factories.

National Defence Academy

*283. **Shri S. C. Samanta** (on behalf of **Shri Ibrahim**) : Will the Minister of Defence be pleased to state :

(a) whether any woman cadet has so far been admitted to the National Defence Academy, Dehra Dun ; and

(b) the number of male cadets who completed their training during 1954-55 in this Academy ?

The Minister of Defence (Dr. Katju) :

(a) No, Sir.

(b) 404.

Shri S. C. Samanta : May I know whether there is any provision for female candidates being taken in ?

Dr. Katju : There is a statutory bar.

Bombay Police Act

*293. **Chaudhuri Muhammed Shaffee** : Will the Minister of Home Affairs be pleased to state :

(a) whether Government are examining the possibilities of enforcing the Bombay Police Act in Delhi State ; and

(b) if so, when it is likely to be enforced ?

The Deputy Minister of Home Affairs (Shri Datar) : (a) No.

(b) Does not arise.

I may add for the information of the hon. Member that some sections of the

Bombay Police Act are going to be made applicable for the maintenance of efficiency of traffic.

Hindustan Aircraft Limited

*306. **Shri S. C. Samanta** (on behalf of **Shri Ibrahim**) : Will the Minister of Defence be pleased to state the value of production in the Hindustan Aircraft Ltd. Bangalore and the cost of the repair work done in that Factory for Government (Civil and Military separately) aircrafts during 1954-55 ?

The Deputy Minister of Defence (Sardar Majithia) : Value of Production work done

For Civil—Rs. 1,82,24,000/-

For Defence—It would not be in public interest to disclose the figure.

Repair work done—

Civil—Rs. 26,28,500/-

Defence—Rs. 1,04,42,322/-

Shri Barman : May I know the value of the aircraft that is produced in this factory ?

Sardar Majithia : As I have already stated, so far as aircrafts for defence are concerned, it will not be in public interest to disclose the figure.

Shri Barman : May I know the proportionate value of the parts that are imported for these and other aircrafts and the value of those parts that are made in the country ?

Sardar Majithia : I require notice for that.

Shri Kamath : Has the Hindustan Aircrafts Ltd. started the manufacture of aero-engines and, if so, what progress has been made in this direction ?

Sardar Majithia : It has not started manufacturing aero-engines.

Shri Nanadas : Question 308.

Mr. Speaker : Has the Hon. Member got authority ?

Shri Nanadas : No, Sir.

Mr. Speaker : Then he cannot ask the question.

Insurance Companies

*313. **Shri S. C. Samanta** (on behalf of **Shri Ibrahim**) : Will the Minister of Finance be pleased to lay a statement on the Table of the House showing:

(a) the number of Insurance Companies taken over by the Government during 1953-54 and 1954-55 respectively;

- (b) the reasons for taking them over;
- (c) how they are managed now ; and
- (d) the amount spent by Government on their management?

The Minister of Revenue and Civil Expenditure (M. C. Shah): (a) to (d). A statement is laid on the Table of the House. [See Appendix III, annexure No. 7].

Shri S. C. Samanta : May I know how the balance-sheets of these government-managed companies compare with the balance-sheets of the ordinary insurance companies ?

Shri M. C. Shah : As a matter of fact, when insurance company is taken over, an administrator is appointed and effort is made to get a report from the administrator about amalgamating that insurance company with any other good insurance company. Therefore, it is not possible to tell the hon. Member how this works out. As a matter of fact we are just trying to bring down the cost of administration and the expense ratio and if possible, to amalgamate with other good insurance companies. All these insurance companies were taken over by the administrator because their expenditure ratio was very high and there was mismanagement.

Shri S. C. Samanta : May I know how many such insurance companies have been taken over and been amalgamated by Government ?

Shri M. C. Shah : We have taken over in all ten companies and administrators have been appointed. Some of the companies have been amalgamated. In Mysore an insurance company has been amalgamated with the Prithwi Insurance Co. Madras. The business of the National Mercantile Insurance Company has been transferred to the Mercantile Insurance Company Ltd., and some others have been ordered by the court to be taken to liquidation.

Shri S. C. Samanta : As regards my first supplementary question I want to know whether the expenditure that is being incurred by the Government is in any way more or less comparable with other ordinary insurance companies.

Shri M. C. Shah : The Government does not spend anything on the administration. The administrator's pay comes out of the funds of the insurance companies. As a matter of fact, we have taken over these companies in order to bring them under good management and to bring down the expenditure ratio. So, it takes some time to bring about these results.

Shri M. S. Gurupadaswamy : Just now the Minister said that the insurance companies are taken over by Government to bring down the expenditure

ratio and also to bring about good management. Is it true that after the Jupiter and Empire of India Insurance Companies were taken over by Government and after some years of government management and control the expenditure has increased and the business has also suffered?

Shri M. C. Shah : The expenditure has not increased, rather, the Empire of India Insurance Company is showing good results after it was taken over by the administrator. With regard to the Jupiter Insurance Company also because if is general insurance business there are certain difficulties. Otherwise the expenditure ratio has already been brought down and mismanagement has been replaced by good management.

Shri M. S. Gurupadaswamy : May I know how far the expenditure has been cut down in these two companies after they had been taken over by Government ?

Shri M. C. Shah : I would refer the hon. Member to the balance sheets already published.

Mr. Speaker : I think 308 is an important question and it should be answered.

Scheduled Castes and Scheduled Tribes

*308. **Shri P. N. Rajabhoj :** Will the Minister of Home Affairs be pleased to state whether the Scheme for providing Housing facilities to Scheduled Castes and Scheduled Tribes submitted by the Commissioner for Scheduled Castes and Tribes has been included in the Second Five Year Plan ?

The Deputy Minister of Home Affairs (Shri Datar): The Commissioner for Scheduled Castes and Scheduled Tribes has made certain general proposals which are at present under consideration.

Shri Nanadas : May I know whether the Planning Commission also is considering this question?

Shri Datar : The Commissioner for Scheduled Castes and Scheduled Tribes has made a recommendation that Rs. 10 crores should be reserved for the housing of Harijans in the Second Five Year Plan. This matter will go to the Planning Commission as early as possible.

Shri B. S. Murthy : May I know whether the recommendations made by the Commissioner have been communicated to the State Governments and if so, whether the State Governments have given their own opinion on the recommendations?

Shri Datar : The State Governments have to be informally consulted and they can only agree then.